

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No.42**  
TO BE ANSWERED ON 15.12.2017

**JOB SECURITY OF ANGANWADI WORKERS**

42. PROF. SAUGATA ROY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) Whether the Government intends to announce more welfare schemes for the job security of anganwadi workers of the country;
- (b) if so, the details thereof;
- (c) whether the Government noticed that some States are reluctant to give more facilities to them; and
- (d) if so, the details thereof and the steps taken to increase their wages and other benefits?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) & (b) Recently, the Government of India has approved the setting up of National Nutrition Mission (NNM) which provides an incentive of Rs.500/- p.m. to the Anganwadi Workers (AWWs) for using the Information Technology tools in their day-to-day functioning. Besides, NNM also prescribes a scheme for giving cash awards to the teams comprising of ANM, ASHA, AWWs, etc. for achieving improved nutrition related indicators. These components are over and above the welfare measures such as leave, insurance cover, promotion avenues, etc. already available to the AWWs.
- (c) & (d) The Government of India pays monthly honorarium to the AWWs and AWHs @ Rs.3000/- and Rs.1500/- in the prescribed cost sharing ratio with the States/UTs. The States/UTs are also paying additional honorarium to these functionaries from their own resources, as per the list **enclosed**. There is a variation in the additional honorarium paid by different States/UTs. Since the additional honorarium is paid by the States/UTs from their own financial resources, Government of India has been requesting them to increase the honorarium of these functionaries. However, it is for the States/UTs to decide.

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**Annexure to Lok Sabha USQ No. 42 for answer on 15.12.2017**

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	1000	500
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	1000	500
8.	Dadra Nagar Heveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	6678	3339
11.	Goa	3062-11937*	3000-6000
12.	Gujarat	1750	900
13.	Haryana	2500	2250
14.	Himachal Pradesh	1450	600
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	3000	2000
18.	Kerala	2000	2000
19.	Lakshdweep	1600	1000
20.	Madhya Pradesh	2000	1000
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	Nil	Nil
34.	Tamilnadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	4000	3000
36.	Tripura	2865	1924

\* Depending on the qualification and number of years of service

